

Central Administrative Tribunal  
Principal Bench, New Delhi.

23

OA-2621/91

New Delhi this the 3rd day of July, 1996.

Hon'ble Mrs. Lakshmi Swaminathan, Member (J)  
Hon'ble Sh. K. Muthukumar, Member (A)

1. Sh. Chanderan E.,  
S/o Kannan,  
854, Railway Quarters,  
New Colony, Kota,  
Rajasthan.

2. Sh. B. L. Sharma,  
S/o Sh. K.S. Sharma,  
Kota (Rajasthan).

3. Sh. S. C. Sharma,  
S/o Sh. R. P. Sharma,  
Ramganj Mandi,  
Kota (Rajasthan).

Applicants

(through Ms. S. Janani, advocate - None present)

versus

1. Union of India,  
through Secretary,  
Ministry of Railways,  
New Delhi.

2. The General Manager,  
Western Railway,  
Bombay.

3. The Chief Engineer,  
Western Railway,  
Bombay.

4. The C. P. O.,  
Western Railway,  
Bombay.

5. The Divl. Railway Manager,  
Kota (Rajasthan).

Respondents

(through Mrs. B. Sunita Rao - None present )

ORDER (ORAL)  
delivered by Mrs. Lakshmi Swaminathan, Member (J)

None present for the parties even on the  
second call even though we waited till 2.50 P.M. We  
note that none has been appearing for the parties on  
11.4.96 & 30.5.96. The case has remained on board since  
18/

2A

then, and was listed as regular Item No.1 in today's cause list.

In the above circumstances, this case is dismissed for default and non-prosecution.

*K. Muthukumar*  
(K. Muthukumar)  
M(A)

*Lakshmi Swaminathan*  
(Mrs. Lakshmi Swaminathan)  
M(J)

/vv/